

KATHARA WASHERY

2489. SHRI BASUDEB ACHARIA: Will the Minister of COAL be pleased to state:

(a) the capacity of Kathara Washery in Central Coalfields Limited in producing washed coal and percentage of recovery and of the specifications in respect to ash percentage volatile matter as per design;

(b) actual performance in this regard during 1992;

(c) whether there is a sharp deterioration in performance during recent years;

(d) if so, the reasons therefor; and

(e) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA):

(a) and (b): The design parameters and actual performance of Kathara Washery of Central Coalfields Limited (CCL) during the year (1992-93) are as under:—

	Design Parameters	Actual performance 1992-93
(i) Yield of clean coal	50%	45.70%
(ii) Clean coal ash	15±0.5%	19.10%
(iii) Volatile matter	28.8%	27.20%

(c) and (d): The performance of the washery in terms of yields as well as the ash content of clean coal has been affected because of decline in supply of raw coal from the linked Kathara mine due to drop in production for various reasons. The washability characteristics of coals being supplied from other sources are different from those of the Linked Kathara mines on which the washery design has been based. As a result of this change, the yield of clean coal has dropped and the ash content has increased.

(e) Steps being taken to improve the performance of Kathara washery, inter-alia, include:

(i) Modification of the washery as per recommendations of an Export Committee.

(ii) Reorganisation of Kathara mine to increase the present level of production.

MEDICAL COLLEGES

2490. SHRI J. CHOKKA RAO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) The number of applications pending with the Union Government for establishment of Medical Colleges from each State; and

(b) the number of applications cleared so far, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b): No application has been preferred in the form of a Scheme referred to in the Indian Medical Council (Amendment) Act, 1993. The form of the Scheme is under finalisation and all applications will have to be preferred accordingly, once the scheme is notified.

BLOOD TRANSFUSION SERVICES

2491. PROF UMMAREDDY VENKATESWARLU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have evolved a long-term strategy to start Post-graduate degree and diploma course in blood transfusion services;

(b) if so, the details thereof; and

(c) the time by which these courses are likely to be offered?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c): The Medical Council of India has included Post-graduate Diploma course in Immuno-Haematology and Blood Transfusion, in their regulations on post-graduate medical education. The Council, has, however, no proposal to introduce a Post-Graduate degree course in this speciality.